

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1727
ANSWERED ON FRIDAY, THE 10TH MARCH, 2017
[PHALGUNA 019, 1938 (SAKA)]**

ONLINE FRAUDS BY COMPANIES

QUESTION

**1727. SHRI RAMDAS C. TADAS:
SHRI RAJESH VERMA:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether allegations have been levelled against some more companies for carrying out online frauds after the online fraud committed by the Noida based online trading company;**
- (b) if so, the number of such companies came to light which are cheating the people online;**
- (c) if so, the action taken by the Government against these companies; and**
- (d) the steps taken/being taken by the Government to recover the money from such companies and to return to the people who have been cheated?**

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) & (b): Yes, Madam. Apart from Noida based Ablaze Info Solution Private Limited one more company i.e. Webwork Trade Links Private Limited, has come to the notice for alleged online fraud.

(c) & (d): The Ministry has ordered inspection of books and papers of the above company under section 206(5) of the Companies Act, 2013 on 16.02.2017.
